

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP NO. 197(ND)/2017**

**IN THE MATTER OF:**

M/s. Rajiv Kapur

.... Applicant/petitioner

Vs.

Napco Bevel Gear of India Ltd.

.... Respondent

**Order under Section 213 of the Companies Act, 2016**

**Order delivered on 21.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR  
Hon'ble President**

**Ms. Deepa Krishan  
Hon'ble Member (T)**

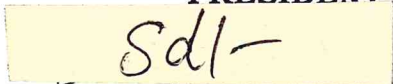
For the Applicant/petitioner : Shri Rajiv Kapur in person

For the Respondent :

**ORDER**

On the request of the petitioner, hearing is deferred to  
6<sup>th</sup> September, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

  
**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**

21.08.2017  
V. Sethi